

ITEM NO.7

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.250/2019

OJASWA PATHAK & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With IA No.16731/2022 - INTERVENTION APPLICATION, IA No.46011/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No.37957/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH W.P.(C) No.584/2022 (PIL-W)

(With IA No.105721/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No. 210713/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.948/2021 (PIL-W)

(With IA No.106673/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.106673/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Diary No.33583/2023 (X)

(With IA No.223945/2023-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)

Date : 23-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Mr. Pranjal Kishore, AOR

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For Respondent(s) Mr. Tushar Mehta, SG
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Mr. Kanu Agrawal, Adv.
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Caveator-in-person

Ms. Nandita Jha, Adv.
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Mr. Paras Nath Singh, Adv.
Mr. Rohin Bhatt, Adv.
Mr. Sadeeq Sherwani, Adv.
Ms. Prachi Bajpai, Adv.
Ms. Aanchal Singh, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petitions after four weeks.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar